NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 16

C.P. (IB)/1339(MB)2017

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **10.07.2024**

NAME OF THE PARTIES: ASSET RECONSTRUCTION COMPANY INDIA LIMITED V/s PRECISION FASTENERS LTD

SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ld. Counsel for both sides present.
2. Ld. Counsel for the Applicant submits that they have filed one Misc. Application which is yet to be numbered.
3. The Registry is directed to expedite the numbering of Misc. Application and list the same before the next date of hearing.
4. List this matter for further consideration on **25.07.2024**.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

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